

**Justice J.S. Verma Committee recommendations
on crime against women**

†*60. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the recommendations of Justice J.S. Verma Committee regarding increasing crimes against women and the number of recommendations out of them which have not been included in Government Ordinance;

(b) the details of negligence found in compliance of laws/provisions/rules related to provision of security and other facilities to women during the last three years along with the corrective steps taken in this regard; and

(c) whether it is a fact that massive increase in crimes against women has been registered in metros in the last few years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) Justice J. S. Verma Committee recommended amendments in the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1872 to provide for more stringent punishment for acts of crime against women. Most of the amendments proposed by the Justice Verma Committee have been incorporated in the Criminal Law (Amendment) Ordinance, 2013.

(b) 'Law and Order' and 'Public Order' are State subjects according to the Seventh Schedule to the Constitution of India. The details of negligence found in compliance of laws/rules related to provision of security and other facilities to women is not maintained at the Central level.

(c) The details of crimes against women in four metro cities (Chennai, Delhi, Kolkata and Mumbai) during the past three years (2009-2011) are given in the Statement.

†Original notice of the question was received in Hindi.

Statement

Cases Registered (CR) over previous years, Cases Chargesheeted (CS), Cases Convicted (CV), Cases Conviction Rate (CVR), Persons Arrested (PAR), Persons Chargesheeted (PCS) & Persons Convicted (PCV) under Crime/Atrocities against Women in Metro Cities during 2009 – 2011

State	Crime	2009							
		CR	CS	CV	CVR	PAR	PCS	PCV	CR
1	2	3	4	5	6	7	8	9	10
Chennai	Rape	39	35	8	16.3	39	35	8	47
	Kidnapping and Abduction of Women and Girls	37	12	3	13.6	50	29	9	30
	Dowry Deaths	19	25	4	13.8	34	45	8	16
	Molestation	42	48	12	30	35	40	18	45
	Sexual Harassment	10	14	48	81.4	10	15	52	23
	Cruelty by Husband and Relatives	154	107	23	12.8	245	249	45	125
	Importation of Girls	0	0	0	-	0	0	0	0
	Immoral Traffic (P) Act	123	147	33	26.4	223	398	115	134
	Dowry Prohibition Act	13	4	0	-	13	4	0	0
	Indecent Representation of Women (P) Act	0	0	0	-	0	0	0	0
	Sati Prevention Act	0	0	0	0	0	0	0	0
	TOTAL Crimes Committed against Women	437	392	131	26	649	815	255	420
Delhi	Rape	404	373	153	48.4	448	490	163	414
	Kidnapping and Abduction of Women and Girls	1379	235	36	30	316	325	49	1422

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2010						2011						
CS	CV	CVR	PAR	PCS	PCV	CR	CS	CV	CVR	PAR	PCS	PCV
11	12	13	14	15	16	17	18	19	20	21	22	23
20	1	5	46	47	1	76	54	1	5.56	77	68	2
15	0	0	40	24	0	41	58	11	25	56	60	17
19	1	5.26	34	42	3	20	17	1	7.69	39	40	3
27	6	20.7	51	32	8	73	51	8	22.9	79	53	9
19	4	19	30	42	7	121	85	7	17.1	124	90	8
81	4	6.9	255	240	16	229	26	14	11.2	215	35	31
0	0	.	0	0	0	0	0	0	-	0	0	0
193	43	29.9	232	245	105	137	198	105	31.3	240	256	116
9	0	0	0	9	0	0	0	0	0	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
383	59	20	688	681	140	697	489	147	24	830	602	186
379	118	32.9	480	429	168	453	368	157	42.2	557	519	207
220	61	35.1	313	295	67	1681	380	91	37.9	404	365	126

1	2	3	4	5	6	7	8	9	10
	Dowry Deaths	104	115	30	50	175	190	52	112
	Molestation	491	451	198	51.3	616	652	227	550
	Sexual Harassment	113	88	52	61.9	120	147	67	73
	Cruelty by Husband and Relatives	1177	977	78	26.4	598	969	103	1273
	Importation of Girls	0	0	0	-	0	0	0	0
	Immoral Traffic (P) Act	27	33	31	79.5	77	106	69	27
	Dowry Prohibition Act	6	4	2	100	2	4	2	15
	Indecent Representation of Women (P) Act	0	0	0	-	0	0	0	0
	Sati Prevention Act	0	0	0	-	0	0	0	0
	TOTAL Crimes Committed against Women	3701	2276	580	45	2352	2883	732	3886
Kolkata	Rape	42	31	6	16.2	49	33	6	32
	Kidnapping and Abduction of Women and Girls	107	32	4	13.3	135	42	6	91
	Dowry Deaths	10	7	0	0	13	15	0	12
	Molestation	201	216	67	31.3	289	297	73	226
	Sexual Harassment	90	72	23	33.8	101	82	25	133
	Cruelty by Husband and Relatives	411	264	7	2.41	738	417	8	400
	Importation of Girls	4	2	0	0	7	4	0	3
	Immoral Traffic (P) Act	27	16	9	42.9	82	42	17	10

11	12	13	14	15	16	17	18	19	20	21	22	23
102	27	22.5	148	133	68	115	100	45	48.9	184	149	106
529	162	41.9	712	648	322	556	531	180	44.1	730	698	236
95	47	54	82	95	74	149	126	31	35.6	139	129	40
768	80	19.7	834	813	141	1498	1044	83	17.3	813	664	207
0	0	-	0	0	0	0	0	0	-	0	0	0
32	30	73.2	92	97	73	30	36	24	68.6	106	68	60
8	2	66.7	6	8	2	6	6	0	0	6	3	0
0	0	-	0	0	0	1	0	0	0	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
2133	527	33	2667	2518	915	4489	2591	611	36	2939	2595	982
19	4	22.2	37	27	7	46	31	3	11.5	54	36	3
37	5	19.2	111	47	6	116	60	3	9.09	143	86	7
6	3	20	16	11	4	11	9	0	0	25	22	0
212	58	26.7	249	243	63	254	241	62	25.5	317	293	78
92	37	45.1	136	109	44	144	115	41	43.2	169	135	43
297	5	1.52	708	473	9	557	375	7	2.18	835	593	12
1	0	0	5	2	0	0	0	0	-	0	0	0
15	11	68.8	31	52	39	33	19	12	75	69	70	39

1	2	3	4	5	6	7	8	9	10
	Dowry Prohibition Act	0	0	0	-	0	0	0	0
	Indecent Representation of Women (P) Act	0	0	0	-	0	0	0	0
	Sati Prevention Act	0	0	0	-	0	0	0	0
	TOTAL Crimes Committed Against Women	892	640	116	17	1414	932	135	907

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State	Crime	CR	CS	CV	CVR	PAR	PCS	PCV	CR
Mumbai	Rape	182	171	51	21.1	264	216	70	194
	Kidnapping and Abduction of Women and Girls	86	46	7	14.9	58	46	23	146
	Dowry Deaths	15	14	2	15.4	42	47	3	21
	Molestation	400	341	22	17.7	505	344	26	475
	Sexual Harassment	101	68	4	15.4	94	79	4	138
	Cruelty by Husband and Relatives	434	432	7	3.07	1194	1051	9	312
	Importation of Girls	0	0	0	-	0	0	0	0
	Immoral Traffic (P) Act	113	139	91	32.7	347	488	199	123
	Dowry Prohibition Act	1	0	0	-	5	0	0	0
	Indecent Representation of Women (P) Act	0	0	0	-	0	0	0	0
	Sati Prevention Act	0	0	0	-	0	0	0	0
	TOTAL Crimes Committed Against Women	1332	1211	184	19	2509	2271	334	1409

11	12	13	14	15	16	17	18	19	20	21	22	23
0	0	-	0	0	0	0	0	0	-	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
679	123	17	1293	964	172	1161	850	128	17	1612	1235	182

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CS	CV	CVR	PAR	PCS	PCV	CR	CS	CV	CVR	PAE	PCS	PCV
180	39	24.7	234	290	54	221	172	60	31.7	278	254	88
60	2	5.71	119	60	2	166	94	7	13	147	170	12
26	2	14.3	74	26	3	14	18	3	25	61	97	7
370	17	13.8	533	420	18	553	427	11	7.97	661	736	16
94	1	4	127	108	1	162	106	2	5.41	172	173	2
439	14	7.65	1314	1179	26	393	347	8	3.49	1148	1262	18
0	0	-	0	0	0	0	0	0	-	0	0	0
155	71	49.3	230	296	163	191	103	39	63.9	595	774	60
1	0	-	0	5	0	0	0	0	-	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
0	0	-	0	0	0	0	0	0	-	0	0	0
1325	146	21	2631	2384	267	1700	1267	130	18	3062	3466	203